

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 10.10.2022 (MONDAY)

COURT -III

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 3644 & 3645 of 2022 in Comp. App. (AT) (Ins) No. 742 of 2020	Trafiguraindia Pvt Ltd. Vs. TDT Copper Ltd.	Dheeraj Nair	Anshula Grover Vikas Mehta
2.	Comp. App. (AT) (Ins) No. 859 of 2021	Sagacious Capital Private Ltd. Vs. Citi Securities & Financial Services Pvt. Ltd. With	Kartik Nagarkatti	Shally Bhasin Victor Das Nabhavi Agarwal
3.	Comp. App. (AT) (Ins) No. 937 of 2021	The Karur Vysya Bank Ltd. Vs. Citi Securities & Financial Services Pvt. Ltd. & Anr. With	M V Kini Mohd. Azeem Khan	Rajesh Srivastava-R2
4.	Comp. App. (AT) (Ins) No. 20 of 2022	Union Bank of India Vs. Citi Securities & Financial Services Pvt. Ltd. & Anr.	Nirupama Kar	Madhavi Agrawal Victor Das-R1 Rajesh Srivastava-R2

For Admission (After Notice)

5.	Comp. App. (AT) (Ins) No. 549 of 2021	Shalibadhra Exports Pvt. Ltd. Vs. Nandkishor Vishnupant Deshpande Resolution Professional for Royal Refinery Pvt. Ltd. & Ors.	Harsh Singhal	Nishant Bishnoi Srishti Prabhakar-R2 & R3 Tanushree Sogani Atishay Jain-R4
6.	Comp. App. (AT) No. 353 of 2019	Linixi Enterprises Pvt. Ltd. & Ors. Vs. Income Tax Officer, Ward 15(3) New Delhi & Anr.	Angeli Koura Dayal	Dinesh Sharma Adeeba Mujahid Puneet Rai

7.	Comp. App. (AT) No. 91 of 2022	Kamal Kumar Agarwal & Ors. Vs. Virdhi Commercial Company Ltd. & Ors.	Yogendra Kr. Verma	Harshit Garg Rohit Kr. Keshri-R1 to R5 Ashutosh Gupta-R6 to R8, R10 & R11
8.	Comp. App. (AT) No. 118 of 2022	Rajan Goel & Ors. Vs. Chaman Products Pvt. Ltd. & Ors.	Pramod B. Agarwala	

For Hearing

9.	Comp. App. (AT) (Ins) No. 181 - 182 of 2021	Winsome Investor Welfare Association Vs. Amit Gupta Liquidator of Winsome Diamonds and Jewellery Ltd.	Abhijeet Swaroop	Amit Gupta Rakesh Gupta Karan Kohli Niharika Sharma Sumant Batra-R1
10.	Comp. App. (AT) (Ins) No. 338 of 2021	Hooghly Infrastructure Pvt. Ltd. Vs. UTM Packaging (India) Pvt. Ltd. & Ors.	Neha Somani	Ranjan Das Gupta-R1 Akshay Rana-R2,R3
11.	Comp. App. (AT) (Ins) No. 833 of 2021	SM Milkose Ltd. & Anr. Vs. M/S Onyx Components and Systems Pvt. Ltd.	Manish Kaushik	Vishal Ganda Anand S. Sengar Yashika Sharma

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Chairperson
-sd/-
Registrar